

**CHEMICALS AND MINES AND METALS** be pleased to state :

(a) whether workers of the Hindustan Antibiotics Limited had demanded 20 per cent bonus for 1969-70 ;

(b) whether Government have accepted the demand ; and

(c) if not, the reasons therefor ?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) :** (a) Yes, Sir.

(b) and (c). The Company is competent to deal with the case. It is understood that an agreement has been reached between the Company and the Sangh under which bonus at the rate of 17% of salaries/wages is payable for the year 1969-70.

**Reorganisation of Geological Survey of India**

4560. **SHRI M. SUDARSANAM :** Will the Minister of **PETROLEUM AND CHEMICALS AND MINES AND METALS** be pleased to state :

(a) whether the reorganisation of Geological Survey of India has been proposed ; and

(b) if so, what is the object and the salient features of the reorganisation ?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NITIRAJ SINGH CHAUDHARY) :** (a) and (b). Several suggestions have been made in the report of the Estimates Committee to make the organisation of Geological Survey of India more efficient in the discharge of its functions. These suggestions are under examination.

Meanwhile the Committee on Organisation of Scientific Research (COSR) is examining the organisation of Geological Survey of India and its report is expected shortly. In the light of this and the recommendations of the Estimates Committee, a view would be taken shortly on the

reorganisation of Geological Survey of India.

**Explosive Scandal in Explosives Factory**

4561. **SHRI SURAJ BHAN :** Will the Minister of **DEFENCE** be pleased to state :

(a) whether the attention of Government has been drawn to the news-item under the heading 'Explosive Scandal in Explosives Factory' in the *Blitz Weekly* dated the 18th April, 1970 ;

(b) whether the matter has been investigated and if so, the result thereof ; and

(c) who are responsible (both officials and non-officials) for the scandal and what action has been taken or is going to be taken against them ?

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEFENCE PRODUCTION) (SHRI P. C. SETHI) :** (a) Yes, Sir.

(b) Yes, Sir. The investigation revealed that there was no substance in any of the points made out in the report:

(c) Does not arise.

**Frustration among Architectural Draftsmen in C.P.W.D.**

4562. **SHRI RAM CHARAN :** Will the Minister of **HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT** be pleased to refer to the reply given to Unstarred Question No. 8403 on the 4th May, 1970 and state :

(a) whether the Department has taken any steps to redress the grievances of Architectural Draftsmen ;

(b) if not, the reasons therefor and whether frustration still prevails amongst them ;

(c) whether the pressing demand of revision of Pay Scales is not acceded to although other offices such as Ministry of